

may be called upon to elect a member on the 19th August, 1970, and that the poll may be taken on Sunday, the 20th September, 1970, is under the active consideration of the Election Commission.

(b) The vacancy occurred due to death of Shri Diwan Chand Sharma on the 23rd December, 1969. At that time the electoral rolls of all the assembly constituencies throughout the country, including those comprised in Gurdaspur Parliamentary Constituency, were being intensively revised. The electoral rolls as revised with reference to the qualifying date 1.1.1970, were finally published on 15.1.1970. Thereafter a proposal for holding the bye-election in Gurdaspur Parliamentary Constituency in June, 1970 was considered by the Election Commission. While the matter was under consideration, a large number of representations were received in the Commission stating that the rural voters would not be free their agricultural activities before the middle of July, 1970 and thereafter the rainy seasons will start rendering the holding of any election impossible during the monsoon months. It was also ascertained that in the past no election had taken place in the State of Punjab, particularly in this area, during the period from May to the end of the rainy season. After considering all the representations received, the Commission decided not to hold the bye-election in the month of June, 1970, but to make every endeavour to hold the election as soon as the monsoon was over, that is to say, towards the middle or end of September, 1970.

(c) No, Sir.

#### Changes in System for Granting Industrial Licences

363. SHRI SHIVA CHANDRA JHA :  
SHAI MEETHA LAL MEENA :  
SHRI SAMAR GUHA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that Government are planing to make a new system for granting industrial licences;

(b) if so, when and the details thereof?

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (c). Applications for projects requiring industrial licences will continue to be submitted in the prescribed form and be processed by Administrative Ministries in consultation with technical agencies concerned, before submission to the licensing Committee as at present.

#### Production of Steel in Public Sector Steel Plants

364. SHRI SHIVA CHANDRA JHA :  
Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the percentage of steel to be produced by the public sector Steel Plants, Plant-wise, to the total steel production during the Fourth Five Year Plan period;

(b) whether there is going to be any difference in the total production of the Bhilai and Bokaro Steel Plants one hand and the Rourkela and the Durgapur Steel Plants on the other; and

(c) if so, the specific reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) The main public sector mild steel plants, viz., Bhilai, Durgapur, Rourkela and Bokaro are expected to produce respectively 29%, 15%, 17% and 2% of the total production in the country during the Fourth Five Year Plan period.

(b) Yes, Sir. While the product-mix of Bhilai and Durgapur consists of